

who are likely to act in that capacity for a substantial time. It has also been suggested to examine the feasibility of incorporation of statutory provisions with regard to three to five years fixed tenure of Chairman.

(d) The Government has already approved a proposal for restructuring of the NHAI which includes provision for tenure of three years for the Chairman, National Highways Authority of India which can be extended upto five years.

Four-laning

1140. SHRI PARIMAL NATHWANI: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the National Highways in the State of Jharkhand which are proposed to be converted to four-lanes under the much acclaimed scheme of four-laning; and

(b) the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) The details of the National Highways (NH) in the State of Jharkhand which are proposed to be converted to four-lanes under the scheme of four-laning and their present status are given in the Statement.

Statement

Details of regarding four-laning

Scheme	Stretch	NH No.	Length in Km.	Present Status
NHDP (Phase-III)	Barhi-Hazaribagh	33	40	Bids for preparation of feasibility study invited. Consultancy award under process.
	Hazaribagh-Ranchi	33	75	Request for proposal (RFP) invited
	Ranchi-Jamshedpur	33	150	Request for Qualification (RFQ) invited and under evaluation.
Non NHDP Stretches	Jamshedpur-Kharagpur	33 and 6	128	Award of consultancy services for feasibility study is under process.
	Barhi-Baktiarpur	31	48	Bids for consultancy service for feasibility study has been received.